any service or incidental charge or any other charge by whatsoever name called separately and apart from the price of petrol sold by them on cash basis. The relevant extracts from the Commission's order are laid on the Table of the House. [*Placed in Library. See* No. LT-10239/76.]

टिकट चैक करने वाले कर्मचारियों को 'रनिंग स्टाफ' घोषित किया जाना

1256. **श्री भोला मांझी :**
श्री रामावतार शास्त्री :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय रेलों में टिकट चैक करने का काम करने वाले कर्मचारियों को उनके कार्यानुरूप 'रनिंग स्टाफ' घोषित करने में रेलवे अधिनियम बाधक है ; और

(ख) यदि हां, तो क्या सरकार का उक्त अधिनियम में संशोधन करके टिकट चैक करने वाले कर्मचारियों को 'रनिंग स्टाफ' घोषित करने का विचार है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह): (क) और (ख). अधिनियम में इस सम्बन्ध में कोई व्यवस्था नहीं है। गाड़ियों के संचालन का काम जिन कर्मचारियों की प्रत्यक्ष देख-रेख में होता है जो इस काम के लिए उत्तरदायी हैं, उनको भारतीय रेल स्थापना संहिता, भाग 1 के नियम 507 के अनुसार रनिंग कर्मचारी के रूप में वर्गीकृत किया गया है। चूंकि टिकट जांच कर्मचारी इस मापदण्ड को पूरा नहीं करते, इसलिए उन्हें रनिंग कर्मचारी के रूप में वर्गीकृत करना व्यावहारिक नहीं है।

टी० टी० ई० के पदों को मंजूरियां देकर भरना

1257. **श्री भीला मांझी :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वोत्तर रेलवे में शयनयानों के लिये टी० टी० ई० के कितने पद स्वीकृत किये गये हैं ; और

(ख) क्या शयनयानों में टी० टी० ई० की कमी के कारण इनके स्थान पर एल० आर० टी० से० से काम लेने के बावजूद अधिकांश शयनयानों की जांच करने के लिये कोई टी० टी० ई० नहीं होता है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह): (क) और (ख). शयनयानों के लिए चल टिकट परीक्षकों के 178 पद स्वीकृत हैं और इन पदों पर कर्मचारी तैनात हैं। यह सही नहीं है कि अधिकतर शयनयानों में कोई कर्मचारी नहीं होता। फिर भी इस कोटि में कर्मचारियों की आवश्यकता के बारे में समीक्षा की जा रही है।

Fertilizer Projects under construction and requirement of Fertilizers

1258. SHRI TUNA ORAON:
SHRI S. N. SINGH DEO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) total requirement of fertilizer in the country at the end of Fifth Plan period and the present production, unit-wise with the capacity and utilised capacity in each unit;

(b) the Fertilizer Projects under construction at present;

(c) whether there is any delay in constructing the Fertilizer Plants under construction;

(d) if so, reasons thereof; and

(e) the action taken upto date to remedy the situation?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) A statement is laid on the Table of the House. [*Placed in Library. See* No. LT-10240/76.]

(b) A statement is laid on the Table of the House. [*Placed in Library. See* No. LT-10240/76.]

(c) to (e). Completion of some of the fertilizer projects under implementation has been delayed, mainly due to the following factors:—

(a) Delay in supply of equipment both indigenous and imported.

(b) Delay on the part of construction contractors.

(c) Defects in fabrication of some sophisticated equipments being indigenised for the first time.

(d) Non-availability of construction and structural items in time.

(e) Failure of critical items of equipment including imported equipment.

The progress of implementation of projects is closely monitored and on a continuous basis with a view to identifying factors leading to delay and taking corrective measures. Procedures for the clearance of list of equipments for imports, release of foreign exchange etc. have also been streamlined so as to cut down delays.

Death of a Guard due to accident near Bilaspur

1259. SHRI HARI SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether a guard of a goods train died when the train dashed against uncoupled wagons on 1st January. 1976 nine kilometres from Bilaspur (M.P.) on Bilaspur-Sahadol Section of the South-Eastern Railway; and

(b) what compensation or facilities have been given to the family of the deceased guard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) A sum of Rs. 500 has been paid to the dependants of the deceased employee. The question of payment of necessary compensation under the Workmen's Compensation Act is under examination.

Drilling in Eastern and North Eastern States

1260. SHRI SAKTI KUMAR SARKAR: Will the Minister of PETROLEUM be pleased to state:

(a) the names of places where drilling was undertaken during the last three years on the basis of survey made earlier in the Eastern and North Eastern States; and

(b) an outline of the prospect of each structure?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The Oil and Natural Gas Commission did drilling at Rudrasagar, Lakwa, Galeki, Borholla, Amguri, Dergaon, Charali, Mariani and Jorhat in Assam; at Gopinath Killa (Garo Hills); at Baramura in Tripura and at Bakultala in West Bengal. From Rudrasagar, Lakwa and Galeki the